

(b) It is not possible to indicate the exact date by which the journal would be published.

Replacement of telephone exchanges in Delhi

441. SHRI VISHWA BANDHU GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in Delhi, telephone exchanges of level of 22, 26 27 are very old and have almost lost their service capability; and

(b) if so, what steps are proposed to be taken by Government for taking the load off these exchanges and to replace the present equipment by more, modern one?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) and (b) No, Sir. Only a part of level 22 exchange has completed its normal life and has been replaced by imported crossbar exchange. The balance 5000 lines will be replaced by electronic exchange in 1984-85. Level 26 and 27 exchanges which will be partly superannuating will be progressively replaced by electronic exchanges from 7th Plan onwards.

Encouragement to producers for TV and documentary films

442. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the steps his Ministry Door-carshan and Films Division are taking to encourage *new* and upcoming independent producer, to produce T.V., documentary and short feature films?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): Doordarshan assigns production of TV films and other programmes to outside producers from time to time. This is a continuous process to encourage outside

talent in the production of TV films as well as to bring variety in TV programmes.

To attract new and upcoming talent, Films Division also assigns documentary films to outside director, for scripting and directing films on *ad-hoc* fee basis. Besides, the documentary films and short feature films are also, assigned to outside independent producers on contract basis for production of films for the • Division.

Consultancy services utilised by Centia Electricity Authority

443, SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Central Electricity Authority is availing of the services of various Indian and foreign Consultancy Organisations; and

(b) if so, what are the names of such Consultancy firms, individuals with the names and addresses of their Chief Executives and specific projects and areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN), (a) and (b) The information is being collected and will be laid on the Table of the House.

Awarding of LPG dealership at Lalitpur

444. SHRIMATI AMARJIT KAUR: Will the Minister of ENERGY be pleased to state

(a) whether it is a fact that the Oil Selection Board (Northern Region) of Indian Oil Corporation at its meeting held in Lucknow on the 13th April, 1984, recommended the names for dealership at Lalitpur for LPG Gas agency, which is reserved for physically handicapped persons;

(b) if so, whether the persons recommended are Government servants;

(c) whether Government servants are entitled to run LPG Gas agencies in their names; and

(d) if not, what action Government propose to take in the matter?